



IN THE INCOME TAX APPELLATE TRIBUNAL
"J" BENCH, MUMBAI

BEFORE SHRI SAKTIJIT DEY, JUDICIAL MEMBER AND
SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

ITA no.440/Mum./2017
(Assessment Year : 2012-13)

ITA no.393/Mum./2018
(Assessment Year : 2013-14)

Piramal Enterprises Ltd.
Formerly known as Piramal Healthcare
Ltd., 1, Piramal Tower, Ganpatrao
Kadam Marg, lower Parel
Mumbai 400 013 PAN – AAACN4538P

..... Appellant

v/s

Dy. Commissioner of Income Tax
Circle-8(3), Mumbai

..... Respondent

Assessee by : Ms. Pooja Agarwal
Revenue by : Shri A. Mohan

Date of Hearing – 10.02.2021

Date of Order – 10.02.2021

ORDER

PER SAKTIJIT DEY. J.M.

The captioned appeals have been filed by the assessee against the final assessment orders passed under section 143(3) r/w section 144C(13) of the Income Tax Act, 1961 (for short "the Act") for the assessment years 2012-13 and 2013-14.

2. When the appeals were called for hearing, the learned Authorised Representative of the assessee submitted, the assessee had filed declarations under the Direct Tax Vivad Se Vishwas Act, 2020, for settling the dispute arising in these appeals. Further, she submitted, Form no.3, issued by the designated authority have also been received by the assessee. Therefore, she requested for withdrawal of the appeals. In fact, a letter to this effect has also been sent through mail by the learned Authorised Representative attaching the declarations in Form no.1 and 2 and the certificates issued in Form no.3.

3. The learned Departmental Representative has no objection to the aforesaid request of the assessee.

4. In view of the facts discussed above, I permit the assessee to withdraw the appeals. Accordingly, appeals are dismissed as withdrawn.

5. In the result, appeals are dismissed.

Order pronounced in the open court on 10.02.2021.

Sd/-
RAJESH KUMAR
ACCOUNTANT MEMBER

Sd/-
SAKTIJIT DEY
JUDICIAL MEMBER

MUMBAI, DATED: 10.02.2021

Copy of the order forwarded to:

- (1) The Assessee;*
- (2) The Revenue;*
- (3) The CIT(A);*
- (4) The CIT, Mumbai City concerned;*
- (5) The DR, ITAT, Mumbai;*
- (6) Guard file.*

*Pradeep J. Chowdhury
Sr. Private Secretary*

True Copy
By Order

Assistant Registrar
ITAT, Mumbai